

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 107

**IA No. 1210/2022, CA No. 58/2018, 59/2018, 60/2018, 441/2018,
IA(I.B.C)/ 1076 (CH)2024, IA No. 80/2024
CP (IB) No. 68/Chd/Pb/2017
(Admitted)**

IN THE MATTER OF:-

Singhania International Ltd.

...Petitioner

Versus

Aseem Ispat Pvt. Ltd.

...Respondent

Under Section: 9, 60(5) and Sec 43(1) r/w Sec 44 (1), Sec. 45 (1)

Sec 66(1), Sec. 71(9) Sec. 73(4), 66(1), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.06.2024.

Tanvi
14.05.2024

Sd/-
Court Officer